

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27180/2008

(From the judgement and order dated 13/08/2008 in SN No. 4/2004 & FA No. 217/2007 of the HIGH COURT OF M.P AT INDORE)

RASIKLAL MANICKCHAND DHARIWAL & ANR.

Petitioner(s)

VERSUS

M/S M.S.S.FOOD PRODUCTS

Respondent(s)

(With appln(s) for permission to file synopsis, list of dates, exemption from filing O.T., permission to file additional documents and prayer for interim relief)

Date: 03/08/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. Shekhar Naphade, Sr. Adv.
Mr. P.H. Parekh, Sr. Adv
Mr. Sameer Parekh, Adv.
Mr. Lalit Chauhan, Adv.
Mr. Hitesh Jain, Adv.
Mr. Jayant Mohan, Adv.
Mr. Subhash Jadhav, Adv.
Mr. Ashish Jha, Adv.
Mr. Vivek Dalal, Adv.
for M/s. "Coac"

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.
Dr. A.M. Singhvi, Sr. Adv.
Mr. Vikas Singh, Sr. Adv.
Mr. Sanjeev Sachdeva, Adv.
Mr. Amit Bhandari, Adv.
Mr. Vivek Gautam, Adv.
Mr. Preet Pal Singh, Adv.
Mr. G.S. Chauhan, Adv.
Ms. Amrita Narayan, Adv.
Ms. Shiva Lakshmi, Adv.
Mr. Shiv Prakash Pandey, Adv.

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UPON hearing counsel the Court made the following
O R D E R

Arguments heard in-part.

(N.S.K. Kamesh)
Court Master(S.S.R. Krishna)
Court Master